

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2923
ANSWERED ON:20.03.2007
CHANGE OF TRIBAL NAMES
Rijju Shri Kiren

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of proposals received from the State Governments and Union Territories for the change of tribes name during the last three years, State and Union Territory-wise along-with the status thereof, and

(b) the action taken by the Union Government on the proposals received from the Government of Arunachal Pradesh for the change of the Scheduled Tribe name 'Dafla' to 'Nyishi'

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a): No proposal has been received from any State Government or Union Territory Administration for change of tribe names during the last three years. However, a proposal from the Government of Arunachal Pradesh was received in the year 2002, wherein 11 (eleven) existing name of Scheduled Tribes occurring in the Scheduled Tribes list of the State of Arunachal Pradesh were proposed to be substituted with other names. This included the substitution of the existing entry 'Dafla' by the entry 'Nyishi'.

(b): The above proposal of the State Government of Arunachal Pradesh including the proposal for substitution of 'Dafla' by 'Nyishi' is being processed as per approved modalities.